

केन्द्रीय सीमा शुल्क, प्रमुख आयुक्त के कार्यालय OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS हैदराबाद- सीमा शुल्क आयुक्तालय, लाल बहादुर स्टेडियम मार्ग, बशीरबाघ, हैदराबाद – ४.

HYDERABAD CUSTOMS COMMISSIONERATE, L.B.STADIUM ROAD: BASHEERBAGH: HYDERABAD-500 004. TELEPHONE: 040.23220720/24008364

C No: S/02/Misc/01/2022-Cus.Tech

Dated: 21-01-2022.

DIN No.20220156MD00000DA22

PUBLIC NOTICE NO. 02/2022

Subject: Procedure for Issuance/Renewal of authorized courier under Courier Imports and Exports (Electronic declaration and processing) Regulations, 2010- Reg.

Attention of all concerned is invited towards Public Notice No.28/2021-22 dated 30.11.2021 issued by Commissioner of Customs, Hyderabad wherein M/s GMR Air Cargo and Aerospace Engineering Ltd., Hyderabad has been appointed as the "CUSTODIAN" of the goods imported/exported through proposed International Courier Terminal, Air Cargo Complex, Rajiv Gandhi International Airport, Hyderabad. The exact date of commencement of operations of the Courier Terminal will be notified separately in due course.

2. In this regard, applications are invited from persons/courier agencies intending to operate as an Authorised Courier in terms of Courier Imports and Exports(Electronic declaration and processing)Regulations, 2010 (hereinafter referred to as the "Regulations"), as amended.

Fresh Authorised Courier Agent Licence

- 3. The application in Form-I to the said Regulations along with documents specified therein are required to be filed before the Commissioner of Customs, Hyderabad, L.B.Stadium Road, Basheerbagh, Hyderabad-500 004. All the photocopies must be self attested, all the bonds (on a stamp paper of Rs.100/-) and all the affidavits, declarations & Undertakings (on a stamp paper of Rs.100/-) should be duly notarized.
- 4. The applicant shall submit the following documents alongwith the application:
- (a) Solvency Certificate for Rs. 25 Lakh from a nationalized bank.
- (b) Duly Notarized Bond under Regulation 11, along with photos of two witnesses duly certified by the applicant and their photo identity and address proof attaching therewith a security of five lakh rupees in the form of Cash Deposit or Bank Guarantee in the name of "Commissioner of Customs, Hyderabad" having validity of 2 years with auto-renewal facility.

- (c) Self attested photo copies of all the documents in respect of the information provided at Sl No (3) to (14) of Form I to the Regulations.
- (d) Details of proposed G-Card holder along with all the documents mentioned at Sl. No. (a) to (j) in Annexure along with earlier 'G' Card Surrender letter and NOC from previous CB/courier Agency.
- (e) A brief write up of infrastructure in India and abroad in respect of storage space, transportation, staff, website with a tracking system, availability of facility of grievance redressal to the general public/clients etc., so as to ensure speedy disposal of the courier consignments.
- (f) Details of vehicles along with copies of Registration Certificates of vehicles, if owned by the applicant company/copies of agreements and Registration certificates, if the vehicles are on rental basis.
- (h) Original affidavit by the applicant swearing about Indian citizenship, being of sound mind, no penalties levied under the Customs Act, 1962, Central Excise Act, 1944, Finance Act, 1994, Central/State Goods and Services Act, 2017 & Integrated Goods and Services Tax Act, 2017 and no conviction by any Court

In case of an Authorised Courier who is already registered at other Customs Stations;

- 5. In case of persons/agencies already registered as Authorised Couriers at any other Customs Stations, they are required to file only intimation under form J to the Regulations and furnish Bond/Security specified at 4(b) above, in terms of Regulation 10(7) read with Regulation 11(2) of the Regulations as also clarified vide Central Board of Indirect Taxes & Customs Circular No.24/2021-Customs issued vide F.No.451/22/2020-Cus V dt.27.10.2021.
- 6. In the event of application already filed before the date of issuance of this Public Notice, the applicants are requested to ensure the completeness of the information sought as above within 30 days of issuance of this Public Notice, failing which such application is liable for rejection.

(M.R.R.Reddy) COMMISSIONER

Encl: Annexure A

Copy Submitted To:

The Chief Commissioner, Customs & GST, Hyderabad Zone.

Copy To:

- 1. M/s GMR Cargo Services, Hyderabad.
- 2. All the stake holders/Trade Associations/CHA Asociations/FEIO.
- 3. Office Copy.

ANNEXURE A to Public Notice No.02/2022 dt. 21.01.2022

(Issued by Commissioner of Customs, Hyderabad Customs Commissionerate, Hyderabad)

For engagement or employment of 'G' Card holders by the Courier Agencies in terms of Authorised Courier in terms of Courier Imports and Exports(Electronic declaration and processing)Regulations, 2010, as amended read with Customs Broker Licensing Regulations, 2018, as amended, the following documents are required to be submitted:-

- (a) Request Letter by Authorised Courier Agency
- (b) Copy of Aadhar Card of the proposed G-Card holder.
- (c) Residence Proof, if address is other than the one mentioned in Aadhar.
- (d) Copy of Salary certificate/slip of the proposed G-Card holder.
- (e) Bio-Data of the proposed G-Card holder
- (f) Copy of Educational Certificate of the proposed G-Card holder.
- (g) Copy of Result of examination conducted under CBLR, 2018
- (h) Original affidavit by the applicant swearing about Indian citizenship, being of sound mind, no penalties levied under the Customs Act, 1962, Central Excise Act, 1944, Finance Act, 1994, Central Goods and Services Act, 2017 & Integrated Goods and Services Tax Act, 2017, SGST and no conviction by any Court.
- (i) Undertaking by the Courier Agency that they have ascertained that the proposed G-Card holder has neither been convicted by competent court/authority nor any criminal proceeding is pending against him in any court of law.
- (j) Undertaking that applicant will be held responsible for all the acts of omission and commission committed by the said 'G' Card holder.

Florin